

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-121
IB-730/59/ND/2020

IN THE MATTER OF:

M/s. Green Properties India Pvt. Ltd.

....APPLICANT

SECTION

U/s 59 OF IBC

Order delivered on 29.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the ARoC :

For the Liquidator :

: Ms. Mitika, ARoC.

: CS A S Kindra for CS Navneet Arora Voluntary Liquidator.

ORDER

Company Secretary along with Liquidator is present. ARoC is present. ARoC is directed to file the objections, if any, within two weeks failing which the appropriate order will be passed.

List the matter on 18th February, 2021.

- sdr -

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

- sdr -

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)